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OA 8/2008

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Copy of order
dt. 3.12.09
issued to
Counsel for
both sides.

S. S. Suresh
8.12.09

ORDER DATED: 20/11/09

CORAM:

HON'BLE MR. JUSTICE K. THANKAPPAN...MEMBER(J)

AND

HON'BLE MR. C. R. MOHAPATRA...MEMBER(A)

Heard Counsel for both
sides. Call on 3/12/09 for 'order'

[Signature]
Member (A)

[Signature]
Member (J)

ORDER DATED: 03/12/09.

CORAM:

Hon'ble Mr. Justice K. Thankappan, M(J)

By filing a memo dated
03/12/09, Id. counsel for the applicant
submits that the applicant
does not want to prosecute
the matter further.

Recording the above, the
O.A. is dismissed for non-
prosecution.

[Signature]
Member (J)